

Rep. by Aht. SA of 1980/52 + Sch 9 (as of 26/12/60)

THE ASSAM RIFLES (AMENDMENT) ACT, 1958

No. 48 OF 1958

[26th December, 1958]

An Act further to amend the Assam Rifles Act, 1941.

Be it enacted by Parliament in the Ninth Year of the Republic of India as follows:—

1. This Act may be called the Assam Rifles (Amendment) Act, Short title, 1958.

2. In clause (a) of sub-section (1) of section 8 of the Assam Rifles Act, 1941, after the word "Commandant", the words "or an Assistant Commandant" shall be inserted.

of section 8,
Act 5 of
1941.